IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

OA/021/00080/2020

HYDERABAD, this the 28th day of August, 2020.

THE HON'BLE MR.ASHISH KALIA: JUDICIAL MEMBER
THE HON'BLE MR.B.V.SUDHAKAR: ADMINISTRATIVE MEMBER

V.Balakrishna Sharma Aged 57 years, Gr. 'B' Non-Gazetted, S/o Sharma, Working as Office Superintendent at Hyderabad Central Electrical Division, Central PWD, Hyderabad.

...Applicant

(By Advocate: Mr.G.Pawana Murthy)

Vs.

UOI rep by its,

- The Director General, CPWD, Nirman Bhawan, New Delhi – 110011.
- 2. Special Director General (PR), Southern Region, CPWD, Chennai.
- Chief Engineer (works-cum-TLQA), O/o special Director General, Rajaji Bhavan, Besnt Nagar, CPWD, Chennai.
- Executive Engineer (Electrical),
 Hyderabad Central Electrical Division,
 CPWD, Hyderabad

....Respondents

(By Advocate : Mrs.K.Rajitha, Sr.CGSC)

Oral Order (As per Hon'ble Mr.B.V.Sudhakar,Administrative Member)

Through Video Conferencing

- Mr. G. Pawana Murthy, learned counsel for the applicant submitted that the applicant has been granted relief. Hence he would like to with draw the OA.
- 2. Accordingly Original Application is dismissed as withdrawn. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

pv.